Annexure 1

Name of the Corporate Debtor **Frontier Lifeline Private Limited** Date of Commencement of Liquidation: 04-09-2019 List of Stakeholders as on October 01, 2021 List of secured Financial Creditors

S No ai	me of Credit	Identification No	Details of	Claim received	Details of claim admitted								Amount of any mutual dues, that may be set off	Amount of	claim under	Remarks, if any
			Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of security interest	Amount covered by guarantee	total Amount of claims admitted					
1 S	itate Bank of India	Form C	05-10-2019	1,01,11,27,294	1,01,11,27,294	Secured Creditor	1,01,11,27,294	NO	EM		52.75%		0	Nil	Nil	Paid of as per approved Resolution Plan
2	Bank of Baroda	Form C	04-10-2019	85,76,33,972	85,76,33,972	Secured Creditor	85,76,33,972	NO	EM		44.74%		0	Nil	Nil	Paid of as per approved Resolution Plan
3 S	South Indian Bank	Form C	04-10-2019	4,82,24,149	4,82,24,149	Secured Creditor	4,82,24,149	NO	EM		2.52%		0	Nil	Nil	Paid of as per approved Resolution Plan
4	Bio Technology Industry Research Assistance Council (BIRAC)	Email dated 29-04-2021	29-04-2021	46,532	O	Secured Creditor	0	NO	EM	0	0	0	0	46,532	NIL	Principal Rs.46,50,000/- repai 28-07-2017 prior to CIRP. Current demand is for interest. A request for waiver of interes amounting to Rs.46532/- was mad for which no reply was received. No claim form was submitted during Lf stage within prescribed time. Clar made during implementation stage.Hence rejected Request for NOC is yet to be provided fo MCA reporting